

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.223 – IA 684of 2022
Item No.224 – IA 688 of 2022
IN
CP(IB) 430 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Larsen & Toubro Limited
V/s
Dhorajia Engineering Company Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..10/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Kiran Shah, PCA
For the Respondent :Ms. Natasha Dhruvan Shah, Adv. a.w. Ms. Prutha
Bhavsar, Adv. for Respondent Nos. 1 & 2

ORDER

IA 684of 2022 & IA 688 of 2022

The pleadings are complete.

List for hearing on 15.06.2023

-SD-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN
MEMBER (JUDICIAL)**